

ITEM NO.12

COURT NO.13

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).14959-14960/2015

(Arising out of impugned final judgment and order dated 28-04-2014 in WP No.5753/2013 and dated 25-08-2014 in CA No.1600/2014 in WP No.5753/2014 passed by the High Court Of Judicature At Bombay)

NAIR NANDKUMAR BHASKARAN

Petitioner(s)

VERSUS

BHUSAN SUNIL BHOSALE & ORS.

Respondent(s)

WITH SLP(C)No.10955/2018 (IX)

Date : 02-04-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Johnson Subba,Adv.
for Mr. Shashibhushan P. Adgaonkar,AOR

For Respondent(s) Mr. Rakesh K. Sharma,AOR
Mr. Nishant Ramakantrao Katneshwarkar,AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel
for the petitioner, list after two weeks.

(Anita Rani Ahuja)
Branch Officer

(Sarita Purohit)
AR-cum-PS